

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1436**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

STRENGTH OF DANICS OFFICERS

1436. PROF. SAUGATA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of sanctioned strength of DANICS officers in the various Union Territories of the country;

(b) the number of postings made to each Union Territory of the country;

(c) whether the Government is following any criteria for transfer and postings of DANICS officers to various Union Territories; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): The Union Territory-wise sanctioned strength and number of DANICS officers posted and joined therein as on 25/07/2016 are as under:

Sl. No.	Union Territories	Sanctioned strength	Number of officers posted and joined
1	NCT of Delhi	309	164
2	Andaman & Nicobar Islands	28	19
3	Lakshadweep	14	10
4	Daman & Diu and Dadra & Nagar Haveli	16	15
	Total	367	208

(c) & (d): Yes, Madam. Guidelines for transfer and postings of DANICS/DANIPS officers have been framed and is placed on website: http://mha.nic.in/sites/upload_files/mha/files/RevidesGuidelinesDanicDani ps 270815.pdf.
